

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH  
ON THE DAY OF Thursday THE 21st Day Of November 2024  
COURT HALL 2 SITTING AT DHARWAD BENCH  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE SREENIVAS HARISH KUMAR  
&  
THE HON'BLE JUSTICE T G SHIVASHANKARE GOWDA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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| Sl.No. | Case No. | Adv for<br>Pet/AppL/Comp. | Adv for Resp. |
|--------|----------|---------------------------|---------------|
|--------|----------|---------------------------|---------------|

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MATTERS PERTAINING TO KALABURAGI BENCH  
ORDERS

|   |                     |             |  |
|---|---------------------|-------------|--|
| 1 | RP 200006/2024 (, ) | A M BIRADAR |  |
|---|---------------------|-------------|--|

REG:  
MAINTAINABILTY  
OF REVIEW  
PETITION  
2) COUNSEL  
SUBMISSION WITH  
REGARD TO  
OFFICE OBJECTION  
NO 3 AND 10

|   |                     |             |  |
|---|---------------------|-------------|--|
| 2 | RP 200028/2024 (, ) | A M BIRADAR |  |
|---|---------------------|-------------|--|

REG:  
MAINTAINABILTY  
OF REVIEW  
PETITION  
2) COUNSEL  
SUBMISSION WITH  
REGARD TO  
OFFICE OBJECTION  
NO 1 AND 6

**COURT HALL NO :2**

3 WA 200124/2022 (KLR, RR/SUR SACHIN M MAHAJAN )

REG: NON FILING  
OF RECORD OF  
RIGHTS OF THE  
DISPUTED LAND AS  
IT STOOD BEFORE  
THE APPEAL WAS  
PREFERRED TO THE  
ASSISTANT  
COMMISSIONER BY  
ADV FOR R4 AS  
PER ORDER DTD  
19.04.2024  
2) I.A. 1/2023  
FOR  
CLARIFICATION OF  
JUDGEMENT DATED  
13.02.2023.

R S SIDHAPURKAR AND  
H M GILKI FOR  
C/R4 IN (CP  
NO.30991/2022)  
GA FOR R1 TO R3

**HEARING - INTERLOCUTORY APPLN**

4 RP 200043/2023 (, ) MANVENDRA REDDY

REG: IA 1/2023  
FOR CD OF 111  
DAYS IN FILING  
TE ABOVE  
PETITION  
2) IA 2/2023 FOR  
STAY

5 RP 200012/2024 (, ) GA

REG: IA 1/2024  
FOR CD OF 261  
DAYS IN FILING  
THE  
PETITION  
2) IA 2/2024 FOR  
STAY

---END---